

**Offer by Mr. Tunku Abdul Rehman for
• Mediation between India and Pakistan**

*1647. SHRI P. K. DEO :
SHRI DEVINDER SINGH
GARCHA :

Will the Minister of EXTERNAL
AFFAIRS be pleased to state :

(a) Whether the former Prime Minister
of Malaysia and now Secretary-General
of the Islamic Secretariat, Mr. Tunku
Abdul Rehman, has offered to mediate
between India and Pakistan the question
of Bangla Desh;

(b) if so, whether Government of India
have received any formal communication
from Mr. Rehman; and

(c) if so, the details there of and reac-
tion of Government in this regard?

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI SWARAN SINGH) : (a)
Government have seen press reports
that Tunku Abdul Rehman told press
reporters that he would be happy to
mediate between India and Pakistan.

(b) No, Sir.

(c) Government's stand is well known,
namely, that a settlement of the Bangla
Desh issue is to be arrived at between the
military rulers of Pakistan and the already
elected representatives of the people of
Bangla Desh. The Bangla Desh issue is
not an Indo-Pakistan affair and there can
be no question of any mediation between
India and Pakistan on this issue.

Chinese Admission in U.N.O.

*1648. SHRI M. SATYANARAYAN
RAO : Will the Minister of EXTERNAL
AFFAIRS be pleased to state :

(a) whether the question of China's
admission into the United Nations is likely

to be debated in the next U. N. General
Assembly Session; and

(b) if so, Government of India's reaction
thereto ?

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI SWARAN SINGH) (a) :
Yes, Sir.

(b) India has consistently supported
the right of the Government of the
People's Republic of China to represent
China in the U. N.

Ceiling On Urban Property

*1649. SHRI P. M. MEHTA : Will
the Minister of WORKS AND HOUS-
ING be pleased to state :

(a) whether the U. P. Government has
recommended a Rs. 5 lakhs Ceiling on
Urban Property to the Central Govern-
ment; and

(b) the reaction of the Central Govern-
ment thereto?

THE MINISTER OF WORKS AND
HOUSING AND HEALTH & FAMILY
PLANNING (SHRI UMA SHANKAR
DIKSHIT) : (a) Yes, Sir.

The U. P. Government have expressed
their agreement to the Centres' sugges-
tion for a uniform Central legislation
imposing a ceiling on urban property.

They have stated further that the
basis for compensation in lieu of urban pro-
perty taken over in excess of ceiling fixed,
may be uniform throughout the country
and that even after the imposition of the
ceiling on urban property, the present
policy of levying heavy taxes in the form of

income tax, wealth tax etc. should also continue, and the Central Government should grant on appropriate portion of such taxes to the State Government.

(b) We had ourselves asked the State Governments to consider the merit of a uniform Central legislation on this subject. We had also informed them that if consensus emerges in favour of such a legislation, the State Governments would be requested to arrange to have the necessary resolutions passed in their legislatures empowering the Parliament to legislate on the subject. We are awaiting categorical replies from many of the States.

Corruption in Hindustan Latex, Trivandrum

*1650. SHRI VAYALAR RAVI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government have received complaints regarding corrupt practices of the officials of the Hindustan Latex, Trivandrum;

(b) if so, the nature of complaints; and

(c) what action is being taken in the matter?

THE MINISTER OF WORKS & HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) Yes, Sir.

(b) The complaints alleged irregular appointments of staff in the Nirodh Factory, Trivandrum, and mis-use of official position by the General Manager.

(c) After thorough examination allegations about irregular appointments were found to be unsubstantiated. The other complaints are under investigation.

Removal of Dairies from Residential Colonies of Delhi

7175. SHRI S. C. SAMANTA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether some of the dairies are occupying even the main roads of the Safdarjang Enclave and creating unhygienic condition in the locality;

(b) whether many of the dairies in Krishna Nagar are keeping bull-buffaloes for breeding purposes on commercial basis;

(c) whether people from outside also bring their buffaloes for breeding purposes;

(d) whether the dairiwallas of Krishna Nagar use the public roads for breeding purposes thereby obstructing the passers-by and creating Public nuisance;

(e) whether complaints from the residents of locality to the Corporation authorities have not produced any result; and

(f) what steps do Government propose to take for removing the dairies from the residential colony where D.D.A. has sold land on a very high price ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) to (f). The exact position is being ascertained and the required information will be laid on the Table of the Sabha.

Stateless People after fulfilment of Indo-Ceylon Treaty Obligations

7176. KUMARI KAMALA KUMARI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :